

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 3 of 2014

Dated : 26th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Shree Cement Ltd.

....Appellant(s)

Versus

Rajasthan Electricity Reg. Commission & Anr. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sahegal

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Tripathi for R.1
Mr. Pradeep Misra
Mr. Suraj Singh for R.2

ORDER

As agreed by the learned counsel for the parties, post the matter for final disposal on **24.04.2014**. In the meantime, it is open to the State Commission to file the Written Submissions after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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